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OA 425/91

Serial No. of Order	Date of Order	Order with Signature	Office note as to action (if any) taken on order
6.3.97		<p>None appears fax on behalf of the petitioner. The facts of this case, in brief are that the petitioner who is aged about 58 years in June, 1996, when the petition was filed, was working as Shop Superintendent (Cell Repair) in the Office of the Chief Workshop Manager, Carriage Repair Workshop, Mancheswar. He was according to para-1 of the petition due to retire within four months, i.e. on October, 1996. In this petition he has challenged his transfer from one post to another in the same office. In view of the fact that the petitioner by his own admission has already retired by this time, his prayer for cancelling his transfer order has become infructuous. In view of this, the Original Application is dismissed on merits not being admitted. No costs.</p> <p style="text-align: right;">J. P. Singh VICE-CHAIRMAN 18/3/97</p> <p style="text-align: right;">MEMBER (JUDICIAL)</p>	<p>order No. 9 For hearing on admission.</p> <p>Adj to 6.3.97</p> <p>✓ 15/3/97 Bench</p> <p>A copy of the order dt. 6-3-97 & sent to the applicant & to all respects by post.</p> <p>Patra 19/3</p> <p>S.O.</p> <p>free copy of the order dt. 6-3-97 given to the Counsel for the applicant.</p> <p>Patra 19/3 31/3 31/03/97 S.O.</p>